

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 169 of 2020

IN THE MATTER OF:

Gouri Bio Dairy & Milk Products Pvt. Ltd.

Through its Shareholder: Sanjay Soni

...Appellant.

Versus

Registrar of Companies, Jharkhand

...Respondent.

Present:

For Appellant: Mr. Pawan Sharma, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

12.04.2021 Learned Counsel for the Appellant is present. Learned Counsel for the Registrar of Companies is not present. If on next date also, Learned Counsel for the Respondent does not appear, we will hear the Appeal.

List the Appeal 'For Admission (After Notice)' Hearing on **24th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)